

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3670
ANSWERED ON:13.02.2014
FUEL SUPPLY POLICY
Choudhry Smt. Shruti

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to adopt a new fuel supply policy in the country; and
- (b) if so, the details and the objectives thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Ministry of Coal vide OM dated 26th July 2013 notified changes in the New Coal Distribution Policy (NCDP) in relation to the coal supply to the identified Thermal Power Plants (TPPs) of 78,000 MW capacity commissioned or likely to be commissioned during the period from 01.04.2009 to 31.03.2015. Taking into account the overall domestic availability and the likely actual requirements of these TPPs, it has been decided that Fuel Supply Agreements (FSAs) will be signed for the domestic coal quantity of 65%, 65%, 67% and 75% of ACQ for the remaining four years of the 12th Plan for the power plants having normal coal linkages. Cases of tapering linkage would get coal supplies as per the Tapering Linkage Policy. To meet its balance FSA obligations towards the requirement of the said 78,000 MW TPPs, CIL may import coal and supply the same to the willing power plants on cost plus basis. Power plants may also directly import coal themselves, if they so opt, in which case, the FSA obligations on the part of CIL to the extent of import component would be deemed to have been discharged.